

Annexure – 7

Name of the corporate debtor: Maya Construction Company Private Limited;

Date of commencement of CIRP: 28th March, 2025;

List of creditors as on: 08th September, 2025

List of operational creditors (Government dues)

(Amount in ₹)

[illegible]

| | | | | | | | | | | | | | |
|--|-------|-----------|-----------|--|--|--|--|--|--|--|--|--|--|
| | Total | 17,533.71 | 17,533.71 | | | | | | | | | | |
|--|-------|-----------|-----------|--|--|--|--|--|--|--|--|--|--|

** The claim has been accepted on a provisional basis. Hence, verification of the claim was made solely on the details provided by the suspended management till date along with the documents provided by the creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarifications sought from claimants.*